GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO.2911 TO BE ANSWERED ON 11TH MAY, 2016

LOW FREQUENCY SPECTRUM

2911. SHRI ANANDRAO ADSUL: SHRI ADHALRAO PATIL SHIVAJIRAO: SHRI DHARMENDRA YADAV:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the telecom companies are surrendering low frequency spectrum;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether such surrendering of spectrum are causing network and call drop problems; and
- (d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) & (b) Some of the telecom companies have applied for surrender of part of their spectrum holding in different frequency bands. M/s Tata Teleservices Limited has applied in 14 service areas in 800 MHz band. M/s Bharti Airtel limited in 2 service areas, M/s Vodafone Mobile Services limited in 1 service area and M/s Reliance Telecommunication Limited have applied in 1 service area in 1800 MHz band.

M/s Bharat Sanchar Nigam Limited (BSNL) has surrendered part of its spectrum holding in 800 MHz band in 4 service areas. BSNL has also surrendered its spectrum holding in 2500 MHz band in 6 service areas. M/s Mahanagar Telephone Nigam Limited (MTNL) has surrendered spectrum in 800 MHz and 2500 MHz bands in Delhi and Mumbai service areas.

(c) & (d) The surrendering of above spectrum is not likely to cause network and call drop problems.
